

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.935/97

Date of Order: 25.7.97

BETWEEN :

G.Subba Rao

.. Applicant.

AND

1. Union of India, rep. by its General Manager, Rail Nilayam, S.C.Rly., Secunderabad.
2. Chief Engineer (Open Line), Rail Nilayam, S.C.R., Secunderabad.
3. Divisional Railway Manager, Sanchalan Bhavan, Secunderaba Division, S.C.Rly., Secunderabad.
4. Senior Divisional Engineer (Co-ordination), Sanchalan Bhavan, Secunderabad Division, S.C.Rly., Secunderabad.

.. Respondents.

Counsel for the Applicant
Counsel for the Respondents

.. Mr. S. Ramakrishna Rao
.. Mr. K. Siva Reddy

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)
HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Mr. S. Ramakrishna Rao, learned counsel for the applicant and Mr. K. Siva Reddy, learned standing counsel for the respondents.

2. It is now stated that the revision petition is disposed of. However the revision petition is not challenged if it is required to be challenged. The learned counsel for the applicant submits that he is withdrawing this OA and file a fresh OA including the orders passed in the revision petition. The above request is permitted. The OA is disposed of as withdrawn with liberty to the applicant to file a fresh OA including the orders on the revision petition if required.

(B.S.JAI PARAMESHWAR)
Member (Judl.)

25/7/97

Dated: 25th July, 1997

(Dictated in Open court)

(R.RANGARAJAN)
Member (Admn.)

Ambr
J.07.97
DNO.

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Copy to:

1. The General Manager, South Central Railway, Railnilayam, Sec.
2. Chief Engineer, (Open Line), Railnilayam, South Central Railway, Sec.
3. Divisional Railway Manager, Sanchalan Bhavan, Sec. Division, South Central Railway, Secunderabad.
4. Senior Divisional Engineer, (Co-ordination), Sanchalan Bhavan, Secunderabad Division, South Central Railway, Sec.
5. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT, Hyderabad.
6. One copy to Mr. K. Siva Reddy, Addl. CGSC, CAT, Hyderabad.
7. One copy to D.R(A), CAT, Hyderabad.
8. One duplicate copy.

YLKR

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR: M
(J)

DATED: 25/7/97

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

in

O.A.NO. 935/97

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

II Court.

केन्द्रीय प्रशासनिक विधिकरण
Central Administrative Tribunal

इंधेश/DESPATCH

- 5 AUG 1997

हैदराबाद न्यायालय
HYDERABAD BENCH